

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 39/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Tamanna Vanijya Pvt. Ltd.
Under Section	59 IBC

For Petitioner (s)

Mr. Swayamjit Rout, Adv.

For Respondent (s)

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ORDER

Ld. Counsel Mr. Swayamjit Rout appears for the petitioner. At the request of the petitioner counsel, matter adjourned to 25.09.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)